

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-695/ND/2023

IN THE MATTER OF:

ICICI Bank Ltd

.....Applicant

Vs.

Focus Imaging & Research Centre Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel on behalf of the Financial Creditor is present and submitted that in terms of order dated 01.02.2024, they have served the Respondents through publication also. Ms. Alisha, Ld. Counsel for the Corporate Debtor is present and submitted that she has been engaged recently and therefore, sought time to file Vakalatnama and reply. Reply and Vakalatnama be filed within a period of 2 weeks. List this matter on **04.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**